

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.639/2022

IN THE MATTER OF:

Pritpal Sharma

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

WITH
MISC APPLICATION IN DISPOSED OF CASES NO. 24/2023
IN
ORIGINAL APPLICATION NO. 33/2022

IN THE MATTER OF:

Ganesh Prasad

...Applicant

Vs

Govt. of NCT of Delhi & Ors.


...Respondents

I N D E X

<u>Si. No.</u>	<u>Particulars</u>	<u>Page No.</u>
1.	Action taken report on behalf of District Magistrate (South-East) in compliance of order dated 28.08.2024 & 08.01.2025 passed by this Hon'ble Tribunal.	1-3

FILED BY:

NEW DELHI
DATED:18.03.2025


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ACTION TAKEN REPORT ON BEHALF OF DISTRICT MAGISTRATE
(SOUTH-EAST) IN COMPLIANCE OF ORDER DATED 28.08.2024 &
08.01.2025 PASSED BY THIS HON'BLE TRIBUNAL.

MOST RESPECTFULLY SHOWETH:-

1. That the aforesaid matter is pending before this Hon'ble Tribunal and fixed for hearing on 21.03.2025.
2. That this Hon'ble Tribunal has passed detailed orders on 28.08.2024 and 08.01.2025, whereby this Hon'ble Tribunal directed all the Deputy Commissioners (Revenue)/District Magistrates in the National Capital Territory of Delhi to file the Compliance/Action Taken Report.
3. That the delay in filing the Compliance/Action Taken Report on behalf of District South-East before this Hon'ble Tribunal is neither deliberate nor intentional and the same is deeply regretted.

4. It is most humbly submitted that, the following actions have been take in the District South-East:

i. That DJB had provided a list 110 illegal borewells of which 08 borewells have been sealed.

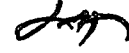
- Kalkaji: Nil
- Defence Colony: Nil (No borewell in Sub-Division as per DJB List)
- Sarita Vihar: 08

Sub-Division	Illegal Borewells identified as per data received from DJB	No. of Illegal Borewells which have been sealed/closed after the data given by DJB.	No. of Borewells not found/ removed after the date given by the DJB at Col. 1	No. of Illegal Borewells which are yet to be sealed/closed
Kalkaji	5	0	0	5
Defence Colony	0	0	0	0
Sarita Vihar	105	08	20	77
Total	110	08	20	82

ii. After receipt of the details of identified illegal borewells, the answering respondent was engaged in General Elections to Delhi Legislative Assembly-2025 and as such, the action in respect of pending 82 illegal borewells of District South-East is under process and these will be sealed on an urgent basis.

5. It is humbly submitted that the District Magistrate (South-East) has the highest respect and regard for the orders and majesty of this Hon'ble Tribunal. The present status report is being placed before this Hon'ble Tribunal for its consideration.

Date: 18/03/2025



DISTRICT MAGISTRATE
(SOUTH-EAST)

ANIL BANKA
DM, South-East Delhi